



## ABSTRACT

Courts - Civil – Appointment of Vacation Civil Judges for the Summer Vacation 2018 - Notification – Publication - Orders – Issued.

### **Home (Cts-III) Department**

**G.O.(D).No.445**

**Dated : 30.04.2018**

விளம்பி வருடம்

சித்திரைத்திங்கள் 17-ஆம் நாள்

திருவள்ளூர் ஆண்டு 2049.

**Read:**

From the Registrar General, High Court of Madras, D.O.  
Letter No.14690-A/2018-Con.B2, dated:26.04.2018.

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### **ORDER:**

The Registrar General, High Court of Madras, in his letter read above, has sent a proposal to the Government seeking orders for appointment of Vacation Civil Judges during the summer vacation, 2018 for the District Courts and Subordinate Courts from 01.05.2018 to 03.06.2018 (both days inclusive). The Government, after careful examination, accept the proposal of the Registrar General, High Court of Madras, subject to the condition that the principles regarding the appointment of Vacation Civil Judges, their administrative control, place of sitting, holding of Courts, Staff etc., hitherto followed shall be adhered to in 2018 also.

2. The following Notification will be published in an extraordinary issue of the **Tamil Nadu Government Gazette Extraordinary, dated the 30<sup>th</sup> April, 2018.**

### **NOTIFICATION**

In exercise of the powers conferred by sub-section (2) of section 30 of the Tamil Nadu Civil Courts Act, 1873 (Central Act III of 1873), the Governor of Tamil Nadu, in consultation with the High Court, Madras, hereby appoints the Judicial Officers specified in column (2) of the Table below to be vacation Civil Judges for the District Courts and Subordinate courts in the Districts specified in the corresponding entries in column (3) thereof for the Summer Vacation of the Civil Courts for the year 2018.

**TABLE**

<b>Sl. No.</b>	<b>Judicial Officers to be appointed as Vacation Judges</b>	<b>Name of the District</b>
1	Additional District Judge, Ariyalur.	Ariyalur
2	I Additional District Judge, Coimbatore.	Coimbatore
3	Sessions Judge, Mahila Court, Cuddalore.	Cuddalore
4	Judge, Family Court, Dharmapuri.	Dharmapuri
5	Sessions Judge, Magalir Neethi Mandram, (Fast Track Mahila Court), Dindigul.	Dindigul
6	II Additional District Judge, Erode.	Erode
7	Sessions Judge, Mahila court, Kancheepuram from 01.05.2018 to 16.05.2018 Principal District Judge, Kancheepuram @ Chengalpattu from 17.05.2018 to 03.06.2018	Kancheepuram
7(a)	District and Sessions Judge II, Kancheepuram	District Court-II, Kancheepuram
8	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Kanniyakumari@ Nagercoil.	Kanniyakumari
9	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Karur.	Karur
10	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Krishnagiri.	Krishnagiri
11	II Additional District Judge(CBI cases), Madurai.	Madurai.
12	District Judge, Nagapattinam.	Nagapattinam
13	Principal District Judge, Namakkal.	Namakkal
14	Sessions Judge, Mahila Court, Perambalur.	Perambalur
15	Additional District Judge, EC & NDPS Act Cases, Pudukkottai.	Pudukkottai
16	Principal District Judge, Ramanathapuram.	Ramanathapuram
17	Sessions Judge, Magalir Neethi Mandram, Salem.	Salem
18	Chief Judicial Magistrate, Sivagangai.	Sivagangai
19	II Additional District Judge, Thanjavur.	Thanjavur
20	District Judge - cum - Chief Judicial Magistrate, Udhamandalam.	The Nilgiris

21	Principal District Judge, Theni.	Theni
22	Principal District Judge, Thoothukudi.	Thoothukudi
23	Chairman, Permanent Lok Adalat, Tiruchirapalli.	Tiruchirapalli
24	IV Additional District Judge, Tirunelveli.	Tirunelveli
25	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Tiruppur.	Tiruppur
26	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Tiruvallur.	Tiruvallur
27	Additional District Judge, Tiruvannamalai.	Tiruvannamalai
28	Sessions Judge, Magalir Neethimandram (Fast Track Mahila Court), Tiruvarur.	Tiruvarur
29	Judge, Family Court, Vellore.	Vellore
30	Judge, Family Court , Villupuram.	Villupuram
31	Judge, Family Court , Srivilliputhur.	Virudhūnagar

(BY ORDER OF THE GOVERNOR)

**NIRANJAN MARDI**

**ADDITIONAL CHIEF SECRETARY TO GOVERNMENT**

**To**

The Registrar General, High Court, Chennai-104.

The Works Manager, Government Central Press, Chennai -79.

(for publication of the notification in the Tamil Nadu Government Gazette Extraordinary and for supply of 10 copies of the Gazette to the Government in Home (Courts-III) Department).

The Accountant General (Audit), Chennai-18

The Accountant General (A&E), Chennai-18

The Accountant General (CAS), Chennai-35

All District and Sessions Judges.

All Sub Judges

The Pay and Accounts Officer, High Court, Chennai-104.

**Copy to:**

The Law Department, Chennai-9.

The Spl. P.A. to Minister (Law, Courts & Prisons), Chennai -9

The Finance (Home-II) Department, Chennai-9.

Sf/Sc

// FORWARDED BY ORDER //

*f. Sankar*  
30/04/2018  
Section Officer  
*Am*  
30.4.18